

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:268
ANSWERED ON:09.07.2014
SALARIES TO TEACHERS UNDER SSA
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the teachers under the Sarva Shiksha Abhiyaan (SSA) imparting training to children with special needs are appointed on contract basis and not being paid salary;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the contract of most of these teachers are being terminated; and
- (d) if so, the action being taken to ensure proper execution of the SSA, State-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): Under the Sarva Shiksha Abhiyan (SSA), for resource support to Children With Special Needs (CWSN), specially trained special educators can be appointed, particularly for teaching special skills to children with special needs. The Sarva Shiksha Abhiyan (SSA) norm for disabled children is Rs.3000/- per child per annum, with Rs.1000/- per child exclusively for the engagement of resource teachers. Each Block Resource Centre should also have two resource persons exclusively for Children With Special Needs (CWSN) to enhance academic support for students with disabilities.

The recruitment of, service conditions and remuneration to such resource persons comes under the domain of the State Governments. Under the SSA, in 2013-14, ₹45083.20 lakh and in 2014-15 ₹50858.681 lakh has been sanctioned to States/UTs for inclusion of CWSN, based on per child norms, including remuneration for resource persons. The State/UT Governments have also been advised to engage qualified personnel as resource persons.